

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA 752 of 2020 in CP(IB) 268 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company:

HDFC Bank Ltd

V/s

Dhaval Jitendrakumar Mistry RP For Poggenamp
Nagarsheth Powertronics Pvt Ltd

Section 60(5) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

(through video conferencing)

Mr. Arpit Singhvi, advocate, appeared on behalf of the Applicant.

Mr. Kiran Shah, FCA, appeared on behalf of the Respondent.

The matter is adjourned for further consideration.

List the matter on 23.06.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 1st day of June, 2021

**MANORAMA KUMARI
MEMBER JUDICIAL**